

2024
High Court, Appellate Side
Calcutta

C O R R I G E N D U M

No. 2331-R(JS)

Date : 5th March, 2024

The **instruction regarding station leave and on-duty permission** in respect of Judicial Officers scheduled to appear for interview on **14th and 15th March, 2024**, in connection with promotion to Fast Track Court for the year 2023, as contained in Court's notice no. **2276-R(JS) dated 04.03.2024**, is **rectified to the following extent :**

Date, Time, Venue and instruction regarding station leave/on-duty permission
<p>Date : 14.03.2024 Time : 2-30 P.M. onwards Reporting time : 02-00 P.M.</p> <p>Venue : Conference Room, 8th Floor, Sesquicentenary Building, High Court</p> <p>Station Leave : Officers from the districts of Bankura, Dakshin Dinajpur, Jalpaiguri, Paschim Bardhaman, Birbhum, Darjeeling and Coochbehar, may be permitted to leave station on 12.03.2024 after court hours while the officers from other districts may leave their stations on 13.03.2024 after court hours. Leave may be considered as On-Duty.</p>

Date, Time, Venue and instruction regarding station leave/on-duty permission
<p>Date : 15.03.2024 Time : 2-30 P.M. onwards Reporting time : 02-00 P.M.</p> <p>Venue : Conference Room, 8th Floor, Sesquicentenary Building, High Court</p> <p>Station Leave : Officers from the districts of Bankura, Dakshin Dinajpur, Jalpaiguri, Paschim Bardhaman, Birbhum, Darjeeling and Coochbehar, may be permitted to leave station on 13.03.2024 after court hours while the officers from other districts may leave their stations on 14.03.2024 after court hours. Leave may be considered as On-Duty.</p>

All other contents of the referred notice shall remain unchanged.

Ld. District Judges/Chief Judges/other Controlling Authorities are requested to permit the concerned officers to avail station leave and on-duty leave according to instant corrigendum.

By Order,

Sd/-
(Biswarup Bandyopadhyay)
Registrar (Judicial Service)
High Court, A.S., Calcutta